

15.39^{1/2} hrs.

(SCHEDULED CASTES AND SCHEDULED TRIBES (RESERVATION IN SERVICES) BILL*

श्री ब्रजेश पाठक (उन्नाव) : महोदय, मैं प्रस्ताव करता हूँ कि केंद्रीय सरकार और राज्य सरकारों के अधीन स्थापनाओं तथा निजी क्षेत्र में अनुसूचित जातियों और अनुसूचित जनजातियों को सेवाओं में आरक्षण तथा उससे संबद्ध अथवा उसके आनुंगिक मामलों का उपबंध करने वाले विधेयक को पुरःस्थापित करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for reservation in services for the Scheduled Castes and the Scheduled Tribes in establishments under the Central and State Governments and in private sector and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI BRAJESH PATHAK : I introduce the Bill.

* Published in the Gazzete of India, Extraordinary, Part-II, Section-2, dated 11.3.2005

MR. DEPUTY-SPEAKER: Shrimati Krishna Tirath -- not present.

Shri Dahyabhai Vallabhbhai Patel -- not present.